2908. SHRI MAHABALI SINGH:
KUNWAR DANISH ALI:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state:
(a) the details of total investment made in textile industry including handloom and handicraft in Uttar Pradesh and Bihar during the last five years, year-wise;
(b) the number of textiles industries working at present; and
(c) the number of sick industries of Bihar and Uttar Pradesh which have been under consideration of the Government for their revival during the last three years and the steps taken by the Government to revive them?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Investment in the textile industry is by and large by the private sector and no information on state-wise investments is available. However, Government of India facilitates the textile industry for development and modernization by providing subsidy on investments made under various Schemes. Funds are released to achieve the desired objectives under various schemes on year to year basis. The textile agencies/organizations in the States involved in textile activities are the beneficiary agencies of above schemes.

In addition, financial assistance is provided for raw materials, Common infrastructure development, marketing of handloom products in domestic/overseas markets, loans at concessional rates, etc.

(b) & (c): Textile industry is predominantly in the unorganized sector and the government does not maintain any such data. The government has taken following major initiatives/ measures in textile sector to boost exports, production, demand and job opportunities in the sector on pan-India basis:

i) To boost exports in MMF sector, Government has removed anti-dumping duty on PTA (Purified Terephthalic Acid), a key raw material for the manufacture of MMF fibre and yarn and also on Acrylic fibre, a raw material for yarn and knitwear industry.

ii) The Government has approved setting up of Seven PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites including plug and play facility with an outlay of Rs. 4445 cr for a period of seven years upto 2027-28. These parks will enable the textile industry to become globally competitive, attract large investment and boost employment generation. The scheme will enable creation of global champions in exports.
iii) The Production Linked Investment scheme of Rs 10,683/- crore over a five-year period covering MMF and Technical Textiles sector has been announced which will create global champions in exports and domestic production in textile sector will also grow substantially.

iv) In order to make the textile sector competitive by rebating all taxes/levies in international market, Government has also given its approval for continuation of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments and Made-ups till 31st March 2024.

In addition, Government is implementing various policy initiatives and schemes for supporting the development of textile industry. These schemes and initiatives which promote technology upgradation, creation of infrastructure, skill development and sectoral development in the textile sector, create a conducive environment and provide enabling conditions for textile manufacturing in the country.

In order to support the growth and modernization of the textile industry in the country, the government has been implementing several schemes, such as the Amended Technology Upgradation Fund Scheme (A-TUFS), Schemes for the development of the Powerloom Sector (Power-Tex), Schemes for Technical Textiles, Scheme for Integrated Textile Parks (SITP), Scheme for Additional Grant for Apparel Manufacturing Units under SITP (SAGAM), SAMARTH- The Scheme for Capacity Building in Textile Sector (SCBTS), Jute (ICARE- Improved Cultivation and Advanced Retting Exercise), Integrated Processing Development Scheme (IPDS), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme (IWDP), North East Region Textiles Promotion Scheme (NERTPS), Rebate of State and Central Taxes and Levies (ROSCTL), Scheme for Production and Employment Linked Support for Garmenting Units (SPELSGU) etc.

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